

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:706
ANSWERED ON:14.08.2012
REHABILITATION OF ENDOSULFAN VICTIMS
Dhanaplan Shri K. P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Kerala to rehabilitate the endosulfan victims of the State;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): Steps taken by Ministry of Health and Family Welfare, Government of India, for relief and rehabilitation of Endosulfan victims in Kerala are as follows:-

- (i) A committee was constituted which visited the affected villages of Kerala and inter alia recommended regular monitoring to collect water, soil, human/animal blood samples and development of family focused community centered rehabilitation training programme.
- (ii) All activities proposed by the State Government in the National Rural Health Mission (NRHM) Plan for Kasargod district have been approved.
- (iii) The State Government was requested to consider taking up some additional activities in Kasargod district out of a cushion of Rs.4.49 crore available in the resource envelop of Kerala for 2011-12.
- (iv) Based on the proposal from State Government for the year 2012-13, Rs.5.6 crores have been approved under NRHM for rehabilitation of Endosulfan victims.